

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 990/2016

SHARDA DEVI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 991/2016 (II)
(FOR EARLY HEARING APPLICATION ON IA 75498/2017)

Date : 04-04-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mrs. Mona K. Rajvanshi, AOR

For Respondent(s) Mr. K Parmeshwar, A.A.G. (NP)
Mr. Vishnu Shankar Jain, AOR(NP)
Mr. Parth Yadav, Adv.(NP)
Ms. Mani Munjal, Adv.(NP)
Ms. Marbiang Khongwir, Adv. (NP)UPON hearing the counsel, the Court made the following
O R D E R

When these appeals are called on for hearing, none appears for the State in both the appeals.

The State went unrepresented on the last occasion, when these matters were called on for hearing on 14.03.2024.

We adjourn the hearing of these appeals for the day.

If none appears for the State even on the next date of hearing, this Court shall consider proceeding in these matters, by setting the State *ex-parte*.

(NIRMALA NEGI)
COURT MASTER (SH)(VIDYA NEGI)
ASSISTANT REGISTRAR